

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(S) No. 1925 of 2021

(Pramod Kumar Jaiswal Vs. Jharkhand Urja Vikas Nigam Limited & Ors.)

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK
(Through: Video Conferencing)

For the Petitioners : Ms. Sweta Kumari, Advocate
For the Resp-JUVNL : Mr. Sachin Kumar, Advocate

04/ 06.09.2021 Learned counsel for the petitioner submits that the defects, as pointed out by the office has already been removed.

Office is to verify the same.

Put up this case under appropriate heading.

(Dr. S.N. Pathak, J.)

Punit/-